

F.No. 01(03)/Roster/CESTAT/2024
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.03.2024

ORDER NO. 35 of 2024


Hon'ble President is pleased to partially modify the roster order no. 28 of 2024 for **CESTAT, New Delhi** on **07.03.2024** as follows:-

DATE	CORAM	WORKS ASSIGNED
On 07.03.2024	Ms. Binu Tamta Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)

Deputy Registrar

Copy to:-

SPS to Hon'ble President/Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar